

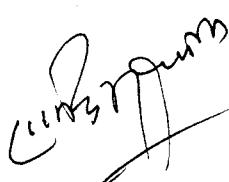
CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 231 of 1999

Jabalpur, this the 20th day of May 2003.

Hon'ble Mr. R.K. Upadhyaya - Administrative Member  
Hon'ble Mr. A.K. Bhatnagar - Judicial Member

1. P.M Meshram,  
aged about 48 years,  
S/o Shri Mangilal Meshram,  
Joint General Manager,  
Vehicle Factory Jabalpur,  
R/o 31, Type V, Vehicle Factory,  
Estate, Jabalpur (MP)
2. R.K. Agrawal,  
aged about 46 years,  
S/o Shri Somchand Agrawal,  
Joint General Manager,  
Gun Carriage Factory, Jabalpur  
R/o 36/2, Upper Lines,  
GCF Estate, Jabalpur (MP)
3. Ram Achal,  
aged about 47 years,  
S/o Shri Ganga Prasad,  
Joint General Manager,  
Gun Carriage Factory, Jabalpur  
R/o 34/3 Chota Rasta, GCF Estate,  
Jabalpur (MP)
4. M.K. Mishra,  
aged about 46 years,  
S/o Shri D.P. Mishra,  
Joint General Manager,  
Vehicle Factory Jabalpur,  
R/o Anumit Enclave, Pachpedi,  
Civil Lines, Jabalpur (MP)
5. B.L. Patharia,  
aged about 55 years, S/o Shri Bhagirath  
Prasad, Joint General  
Manager, Gun Carriage Factory  
Jabalpur, R/o 39, Type V,  
Vehicle Factory,  
Estate, Jabalpur (MP)
6. M.L. Sood,  
aged about 56 years,  
S/o Shri M.C. Sood,  
Joint General Manager,  
Vehicle Factory Jabalpur,  
R/o 28/2, Upper Line, GCF Estate,  
Jabalpur (MP)



7. M.C. Grover,  
aged about 59 years,  
S/o Shri Bhim Sain,  
Joint General Manager,  
Vehicle Factory Jabalpur,  
R/o 41, Type V, Vehicle Factory  
Estate, Jabalpur (MP)

8. D.L. Kureel,  
aged about 52 years,  
S/o late Shri Jialal Kureel,  
Joint General Manager,  
Vehicle Factory Jabalpur  
R/o 38, Type V, Vehicle Factory  
Estate, Jabalpur (MP)

9. O.P. Kushwaha,  
aged about 46 years,  
S/o Shri Ram Janam Ram,  
Joint General Manager,  
Gun Carriage Factory, Jabalpur  
R/o 16, Type V VFJ Estate,  
Jabalpur (MP)

10. S.S Narayananamurthy,  
aged about 51 years,  
S/o Shri S. Kameshwar Rao,  
Deputy General Manager,  
Gun Carriage Factory, Jabalpur  
R/o 10/3, Type V, Upper Lines,  
GCF Estate, Jabalpur (MP)

11. K.S Gururaja,  
aged about 45 years,  
S/o Late Shri K.R. Seshagiri Rao,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o X 4, Type V VFJ Estate,  
Jabalpur (MP)

12. S.R. Mondal,  
aged about 59 years,  
S/o Shri Fakir Chand Mondal,  
Deputy General Manager  
Vehicle Factory Jabalpur,  
R/o 29, Type V, VFJ Estate,  
Jabalpur (MP)

13. A.B. Choudhari,  
aged about 53 years,  
S/o late Shri Devendra Nath  
Choudhari,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o 585, Type IV, VFJ Estate,  
Jabalpur (MP)

14. O.P. Raidasi,  
aged about 59 years,  
S/o Shri Kale Ram,  
Deputy General Manager,  
Gun Carriage Factory, Jabalpur  
R/o 17/1/2, Upper Line,  
GCF Estate, Jabalpur (MP)

*Choudhari*

15. R.M. Pillai,  
aged about 43 years,  
S/o late Shri K.V. Nair,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o 538, Type IV, VFJ Estate,  
Jabalpur (MP)
16. S.C. Gupta,  
aged about 42 years,  
S/o Shri Hazari Lal Gupta,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o 461, Type IV, VFJ Estate,  
Jabalpur (MP)
17. R. Lodwal,  
aged about 38 years,  
S/o Shri Nathu Prasad,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
536, Type IV, VFJ Estate,  
Jabalpur (MP)
18. S.V. Srivastava,  
aged about 56 years,  
S/o Late Shri S.R.B Srivastava,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o 27, Type V, VFJ Estate,  
Jabalpur (MP)
19. Lal Chand.,  
aged about 58 years,  
S/o Shri Chiranjit Lal,  
Deputy General Manager,  
Vehicle Factory Jabalpur,  
R/o 47 Type V, VFJ Estate,  
Jabalpur (MP)

APPLICANTS

(By Advocate - Shri S. Nagu)

VERSUS

1. Union of India,  
Through the Secretary,  
Department of Defence  
Production & supplies,  
Government of India,  
South Block,  
New Delhi.
2. Chairman,  
Ordnance Factory, Board,  
10-A Shaheed Khudiram Bose Road,  
Calcutta - 700 001.

103/2000

3. Secretary,  
Department of Personnel  
& Training,  
Ministry of Personnel,  
Public Grievances & Pensions  
Government of India,  
New Delhi.

RESPONDENTS

(By Advocate - None)

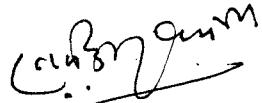
ORDER (ORAL)

By R.K. Upadhyaya, Administrative Member:-

Shri S. Nagu for the applicants states that relief has been granted to the applicants and, therefore, the applicants no longer want to press this OA.

2. This OA having become infructuous, in view of the submission made by the learned counsel of the applicants is dismissed as such without any order as to costs.

  
(A.K. Bhatnagar)  
Judicial Member

  
(R.K. Upadhyaya)  
Administrative Member

पृष्ठांकन से ओ/न्या.....जबलपुर, दि.....

प्रतिलिपि अचेतितः—

(1) सचिव, उच्च न्यायालय बास एसोसिएशन, जबलपुर

(2) डॉकेटर श्री/श्रीमती/कु.....के काउंसल

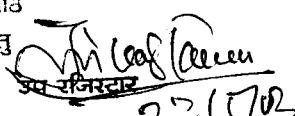
(3) प्रत्यवी श्री/श्रीमती/कु.....के काउंसल

(4) न्यायालय, केसरी, जबलपुर न्यायवीक्षक

सूचना द्वां आवश्यक कार्यवाही हेतु

S. Nagu, Advocate

B. daslal, Adv.

  
उप-सचिव  
23/5/03